

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR SH. ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (C) No(s). 19090/2019

INSPECTOR GENERAL OF POLICE (TRAINING) U.P. LUCKNOW & ORS.
Petitioner(s)

VERSUS

RAMJI CHAURASIA Respondent(s)

(FOR ADMISSION and I.R. and IA No.103316/2019-CONDONATION OF DELAY
IN FILING and IA No.103318/2019-EXEMPTION FROM FILING O.T.
IA No. 103318/2019 - EXEMPTION FROM FILING O.T.)

Date : 29-11-2019 These matters were called on for hearing today.

For Petitioner(s)

Ms. Akshara Chauhan, Adv.
Ms. Garima Prashad, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent is yet not served. However, Ld. Advocate, Mr. Vibhav Mishra, appearing on behalf of Mr. Jinendra Jain, Advocate-on-record appears for the sole respondent. He seeks time to file vakalatnama and counter affidavit. Be filed within four weeks.

Ld. Counsel for the petitioner seeks two weeks' time to furnish the copy of pleadings upon Ld. Counsel for the respondent. Granted. Period of four weeks to file counter affidavit shall reckon thereafter.

List again on 5.2.2020.

ANIL LAXMAN PANSARE
Registrar